Annexure 1

| Name of Corporate Debtor: | | AMEYA ECO-ZONE DEVELOPERS PRIVATE LIMITED | | | | | | |
|--------------------------------------|--|---|--|--|--|--|--|--|
| Date of Commencement of CIRP: | | 07-Jun-24 | | | | | | |
| List of Creditors as on: | | 20-Jan-25 | | | | | | |
| | | | | | | | | |

List of Secured Financial Creditors

(Amount in ₹)

| Sl. No. Name of creditor | % | Details of claim received | | Details of claim | Amount of claim | Amount of claim | Details of Security Held | Whether Security | Remarks, if any |
|--|-----------------|---------------------------|-------------------|-----------------------------|-----------------|--------------------|--|---------------------------|-----------------|
| | Voting share | Date of receipt | Amount claimed | Amount of claim admitted | rejected | under verification | | Interest Relinquished? | |
| 1 JM Financial Credit Solutions Ltd. | 72.69 | 27-06-2024 | 1,27,90,93,155.00 | 1,27,90,93,155.00 | - | - | Non-Agricultural (N.A.) Plot at S. No. 202 admeasuring 55341 sq.mtr. And Plot No. 209 admeasuring 39052 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd. | - | |
| 2 Omkara Assets Reconstruction Private Limited | 16.74 | 26-06-2024 | 29,45,12,430.26 | 29,45,12,430.26 | - | - | Non-Agricultural (N.A.) Plot at S. No. 207 admeasuring 18919 sq.mtr. And Plot No. 210 admeasuring 30150 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd. | | Note 2 |
| 3 Strugence Debt Fund | 0.00 | 28-06-2024 | 38,33,10,861.00 | | 38,33,10,861.00 | | | | |
| Total | 89.43 | | 1,95,69,16,446.26 | 1,57,36,05,585.26 | 38,33,10,861.00 | - | | | |

Notes:

- 1 Ameya Eco-Zone Developers is the security provider under the Debture Trust Deed dated 18-10-2018
- 2 Primary Borrower is M/s. Sarthak Developers and Guarantors: Mr. Vijay Mallya, Mrs. Utkarsha Vijay Mallya & Mr. Siddharth Mallya